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## CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

Date of Order: 01.01.2001

Present: Hon'ble Mr. D. Purkayastha, Judicial Member

Hon'ble Mr. M.P. Singh, Administrative Member

## ORDER

The Members of the Bar pray for adjournment of all the cases on account of sudden death of Mr. Nanda Lal Pal, Senior Advocate who died on 27.12.2000 at 4-30 A.M. and also that they do not want to attend the Court today. Accordingly, all cases of today's Cause List are adjourned.

M.P. SINGH MEMBER(A)

D. PURKAYASTHA MEMBER( J)

Adj to 11. y. saaj